NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/167/2017 NAME OF THE PETITIONER(S) : GRAIN TECHNOLOGIES PVT LTD NAME OF THE RESPONDENT(S) : ROC, CHENNAI UNDER SECTION : 252 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

1. B. Sarathbabu Advocate

representatie com Bor Roc Chemoni
Respondent

Tepresented on behalf

ch Petitoner

2 - ANTONY ENGAR

B. gardin

ORDER

Counsel for the Applicant present. Counsel for RoC also present. Counsel for Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

> -sa-MEMBER (JUDICIAL)

ghk